

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR**

**ALPS INDUSTRIES LIMITED OPERATING IN HOME TEXTILE PRODUCTS AT  
PLOT NO.15-B, G.T. ROAD, CHAUDHARY MORH, GHAZIABAD, GHAZIABAD,  
UTTAR PRADESH, INDIA, 201001**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>ALPS INDUSTRIES LIMITED</b> L51109UP1972PLC003544
2.	Address of the registered office	Plot No.15-B, G.T. Road, Chaudhary Morh, Ghaziabad, Ghaziabad, Uttar Pradesh, India, 201001
3.	URL of website	<a href="https://www.alpsindustries.com/">https://www.alpsindustries.com/</a>
4.	Details of place where majority of fixed assets are located	i. Unit No. 3116 3rd Floor, Oberoi Estates, Chandivali Farms Road, Chandivali, Mumbai-400072 ii. Unit No. 3117 3rd Floor, Oberoi Estates, Chandivali Farms Road, Chandivali, Mumbai-400072
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	Fabric sold in FY 23-24 MRTs 75789 at a value of Rs. 100.93 Lakhs
7.	Number of employees/ workmen	2
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All documents can be obtained at: <a href="https://www.alpsindustries.com/">https://www.alpsindustries.com/</a> OR, by sending an email at process email id: <a href="mailto:cirp.alps@gmail.com">cirp.alps@gmail.com</a> <a href="mailto:hemant78sharma@yahoo.com">hemant78sharma@yahoo.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending an email at process email id: <a href="mailto:cirp.alps@gmail.com">cirp.alps@gmail.com</a> <a href="mailto:hemant78sharma@yahoo.com">hemant78sharma@yahoo.com</a>
10.	Last date for receipt of expression of interest	04 <sup>th</sup> December 2024
11.	Date of issue of provisional list of prospective resolution applicants	14 <sup>th</sup> December 2024

12.	Last date for submission of objections to provisional list	19 <sup>th</sup> December 2024
13.	Date of issue of final list of prospective resolution applicants	29 <sup>th</sup> December 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03 <sup>rd</sup> January 2025
15.	Last date for submission of resolution plans	02 <sup>nd</sup> February 2025
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.alps@gmail.com">cirp.alps@gmail.com</a> <a href="mailto:hemant78sharma@yahoo.com">hemant78sharma@yahoo.com</a>

- 1) All the EOI's received will be reviewed by Resolution Professional (RP) as well as the Committee of Creditors (CoC) and thereafter further information/documents related to the process will be provided to the shortlisted parties. The RP/COC shall have discretion to change the criteria for the EOI at any point of time.
- 2) Further details are set out in detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in EOI.



**Hemant Sharma**  
**Resolution Professional**  
**IBBI/PA-002/IP-N00015/2016-2017/10019**  
**C-10, Lower Ground Floor, Lajpat Nagar-III, New Delhi-110024**  
**AFA Valid Up to: 06.12.2024**  
**In the matter of M/s Alps Industries Limited**

**Date: 19.11.2024**  
**Place: New Delhi**

**Indian Bank** Branch: **Auction notice for Gold Ornaments**  
Malviya Nagar, Jaipur

To legal heirs and others interested in the Estate of the borrower/s Late Mrs. Manoj Lata Singh residing at Plot No. 10, Sarva Nagar, Tara Ki Kuni, Tonk Road, Jaipur-302011. Please take notice that the Jewels Loans availed by the above borrower/s since deceased are still outstanding with a balance due as noted below:

Account Number	BOOK BALANCE	MOI	TOTAL
721018601	Rs. 1,70,000/-	Rs. 40,699/-	Rs. 2,10,699/-
721048418	Rs. 20,5000/-	Rs. 48,941/-	Rs. 2,53,941/-
		<b>TOTAL</b>	<b>Rs. 4,64,640/-</b>

If the outstanding balance is not repaid within 10 Days and the jewels redeemed after providing the claims to the satisfaction of the Bank the jewels will be sold in public auction Date 28.11.2024 without any further notice and the proceeds utilized towards adjustment of the loan amount with interest and other expenses.

To avoid this auction, it is advised to make payment and return the jewel by the requested date 27.11.2024 (Please note that the expenses incurred for publishing the notice and the expenses for the auction should be debited to the borrower's accounts)

Date: 19.11.2024 Place: Jaipur Authorised Officer, Indian Bank

**भारतीय स्टेट बैंक** Regional Business Office-04, Ajmer North, Opposite Anand Nagar, Gaurav Path, Vaishali Nagar Main Road, Ajmer-305001

**NOTICE INVITING TENDER (NIT)**  
**REQUIREMENT OF PREMISES FOR SHIFTING OF PUSHKAR BRANCH (CODE-31602)**

State Bank of India, Regional Business Office-4, Ajmer North invites offers from owners/power of attorney holders for the commercial/office premises having Area 2000 Sq.ft.-2500 Sq.ft. on lease rental basis for shifting of its Puskhar Branch. The premises should be commercial, situated on Main Road & Main Market Area preferably on ground and should be available ready/likely to be ready in 2/3 months for occupation, with adequate parking, power, power backup and all approvals in place. Preference will be given to readily available premises. Preference will be given to premises belonging to PSU/Govt. Depts. Interested party can obtain details and the proforma of "Technical Bid" and "Price Bid" from Regional Business Office-4, Ajmer North or from our website [www.sbi.co.in](http://www.sbi.co.in) under procurement news. The sealed envelopes of technical and price bid to be submitted in a separate envelope addressing Regional Manager, SBI, Regional Business Office-04, Ajmer North, Opposite Anand Nagar, Gaurav Path, Vaishali Nagar Main Road, Ajmer-305001. The offers should be received on or before 09.12.2024 by 3:30 PM. at above address. SBI reserves its right to accept or reject any or all offers without assigning any reason there of. No brokers please.

RBO - 4, Ajmer North

**UCO BANK** Branch: Kota Main (D No. 0139) Rampura Bazaar Kota-324006

**APPENDIX IV (See Rule 8 (1)) POSSESSION NOTICE**

Whereas, The undersigned being the Authorised Officer of UCO BANK, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 10/09/2024 calling upon the Borrower/Guarantor/Mortgagor M/s Vishal Collection through Proprietor Shri aman Chandani, Shri aman Chandani S/o Shri Vishal Kumar Chandani and Sh. Vishal Kumar Chandani S/o Shri Lal Chandani to repay the amount mentioned in the notice being Rs. 9,97,823.74 (in words Rupees Nine Lakh Ninety Seven Thousand Eight Hundred Twenty Three and Seventy Four Paise Only) as on 31/08/2024 (inclusive of interest up to 31/07/2024) with further interest and incidental expenses until payment in full, within 60 days from the date of the notice / date of receipt of the said notice.

The Borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of the act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this 14 day of November of the year 2024.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the UCO BANK for an amount of Rs. 9,97,823.74 as on 31/08/2024 and interest & charges thereon.

"The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets"

**DESCRIPTION OF IMMOVABLE PROPERTY**

All that part & parcel of Shop of Sh. Vishal Kumar Chandani S/o Late Shri Lal Chandani situated at Shop No. K-31, Friends Bazar, Friends Paradise, Indra Vihar, Kota Admeasuring 53.50 Sq. Ft. and the property is bounded as under: Boundaries: East- Passage, West- Shop No. K-30, North- Gali, South- Shop No. K-50

Date: 14.11.2024 Place: Kota Authorised Officer, UCO Bank

**POSSESSION NOTICE** (for immovable property)

Whereas, The undersigned being the Authorized Officer of SAMMAAN CAPITAL LIMITED(CIN:L65922DL2005PLC136029)(formerly known as INDIABULLS HOUSING FINANCE LIMITED)under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated 04.09.2024 calling upon the Borrower(s) SANJEEV KUMAR RAJPUT ALIAS SANJEEV KUMAR R AND ISHWARI DEVI to repay the amount mentioned in the Notice being Rs.27,18,022.52(Rupees Twenty Seven Lakhs Eighteen Thousand Twenty Two And Paise Fifty Two Only)against Loan Account No. HHLGR000127149 as on 04.09.2024 and interest thereon within 60 days from the date of receipt of the said Notice.

The Borrower(s) having failed to repay the amount, Notice is hereby given to the Borrower(s) and the public in general that the undersigned has taken Symbolic Possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on 13.11.2024.

The Borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of SAMMAAN CAPITAL LIMITED(formerly known as INDIABULLS HOUSING FINANCE LIMITED) for an amount of Rs. 27,18,022.52 (Rupees Twenty Seven Lakhs Eighteen Thousand Twenty Two And Paise Fifty Two Only) as on 04.09.2024 and interest thereon.

The Borrowers' attention is invited to provisions of Sub-Section (8) of Section 13 of the Act in respect of time available, to redeem the Secured Assets.

**DESCRIPTION OF THE IMMOVABLE PROPERTY**

FIRST FLOOR, PLOT NO. 04, K-5.1, ADMEASURING 925.26 SQ. FEET BUILT-UP AREA, IN THE PROJECT KNOWN AS VATIKA INDIA, NEXT SECTOR 83 E, GURGAON-122004, HARYANA.

Sd/-  
Date : 13.11.2024 Authorised Officer  
Place: GURGAON SAMMAAN CAPITAL LIMITED (FORMERLY KNOWN AS INDIABULLS HOUSING FINANCE LIMITED)

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR ALPS INDUSTRIES LIMITED OPERATING IN HOME TEXTILE PRODUCTS AT PLOT NO.15-B, G.T. ROAD, CHAUDHARY MORH, GHAZIABAD, UTTAR PRADESH-201001**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the Corporate Debtor along with PAN/CIN/ILP No.	ALPS INDUSTRIES LIMITED CIN: L51109UP1972PLC003544
2. Address of the registered office	Plot No.15-B, G.T. Road, Chaudhary Morh, Ghaziabad, Uttar Pradesh-201001
3. URL of website	<a href="https://www.alpsindustries.com/">https://www.alpsindustries.com/</a>
4. Details of place where majority of fixed assets are located	i. Unit No. 3116 3rd Floor, Oberoi Estates, Chandivali Farms Road, Chandivali, Mumbai-400072 ii. Unit No. 3117 3rd Floor, Oberoi Estates, Chandivali Farms Road, Chandivali, Mumbai-400072
5. Installed capacity of main products/services	N/A
6. Quantity & value of main products/services sold in last financial year	Fabric sold in FY 23-24 MRTs 75789 at a value of Rs. 100.93 Lakhs
7. Number of employees/ workmen	2
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All documents can be obtained at: <a href="https://www.alpsindustries.com/">https://www.alpsindustries.com/</a> OR, by sending an email at process email id: <a href="mailto:cirp.alps@gmail.com">cirp.alps@gmail.com</a> hemant7sharma@yahoo.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an email at process email id: <a href="mailto:cirp.alps@gmail.com">cirp.alps@gmail.com</a> hemant7sharma@yahoo.com
10. Last date for receipt of expression of interest	04th December 2024
11. Date of issue of provisional list of prospective resolution applicants	14th December 2024
12. Last date for submission of objections to provisional list	19th December 2024
13. Date of issue of final list of prospective resolution applicants	29th December 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	03rd January 2025
15. Last date for submission of resolution plans	02nd February 2025
16. Process email id to submit Expression of Interest	<a href="mailto:cirp.alps@gmail.com">cirp.alps@gmail.com</a> hemant7sharma@yahoo.com

1) All the EOI's received will be reviewed by Resolution Professional (RP) as well as the Committee of Creditors (CoC) and thereafter further information/documents related to the process will be provided to the shortlisted parties. The RP/CoC shall have discretion to change the criteria for the EOI at any point of time.

2) Further details are set out in detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in EOI.

Date: 19.11.2024 Hemant Sharma  
Place: New Delhi Resolution Professional, In the matter of M/s Alps Industries Limited  
Regn. No.: IBB/PA-02/IP-NO0015/2016-2017/10019 | AFA Valid Up to: 06.12.2024  
Address: C-10, Lower Ground Floor, Lajpat Nagar-III, New Delhi-110024

**बैंक ऑफ इंडिया** PALWAL BRANCH - BALAJI NIWAS, NEAR RAHUL NURSING HOME, DELHI MATHURA ROAD, PALWAL - 121102  
Bank of India BOI E-mail: [Palwal.DelhiNCR@bankofindia.co.in](mailto:Palwal.DelhiNCR@bankofindia.co.in)

**[See Rule-8(1)] POSSESSION NOTICE (for Immovable Property)**

Whereas, the undersigned being the Authorized Officer of the BANK OF INDIA, PALWAL BRANCH under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice under Section 13(2) to below mentioned Borrower(s) on the date mentioned against accounts and stated hereinafter calling upon the Borrower(s) to repay the amount within 60 days from the date of receipt of the said notices.

The Borrower(s) having failed to repay the amount, notice is hereby given to the Borrower(s) and the public in general, that the undersigned has taken Possession of the property described here in below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on the date mentioned against account.

The Borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the BANK OF INDIA, PALWAL BRANCH for an amount and interest thereon.

**The Borrower's attention is invited to provisions of Sub-Section (8) of Section 13 of the Act, in respect of time available to redeem the secured assets.**

Name of the Borrower, Guarantor & Mortgagor	Date of Demand Notices	Date of Possession	Amounts O/s as on Date of Demand Notices	Description of the Immovable Property
<b>Borrower(s)- Mr. Sant Lal S/o Mohan Lal, R/o Village Mandkol, Palwal, Haryana - 121102. Guarantor(s)- Mrs. Durgesh W/o Sant Lal, R/o Village Mandkol, Palwal, Haryana - 121102.</b>	05.06.2024	14.11.2024	Rs. 16,73,106.28 & interest thereon	All that part and parcel of the property Khewat / Khatoni No. 214/2504, Rect. No. 76, Killa No. 17(2)-19, 18(1)(6-15), 24(1)(1-16), 23(8-0) total admeasuring 19 Kanal 10 Marla to the extent of 13/780 share which comes to 6.5 Marla i.e. 200 sq. yards situated at H. No. 171, Near Rock Garden, Kalyan Enclave-1, Bye Pass Road, Palwal, Tehsil and Distt. Palwal. This Property owned and possessed by Mr. Sant Lal S/o Mohan Lal. The same is bounded as under- On the North by: Vacant Plot; On the East by: Rasta; On the West by: Vacant Plot; On the South by: Vacant Plot.
<b>Borrower(s)- Mr. Beg Raj S/o Kishan Lal, R/o H. No. 105, Badoli, Palwal, Haryana - 121102. Co-Borrower(s)- (1) Mr. Anoop Kumar S/o Beg Raj, R/o H. No. 105, Badoli, Palwal, Haryana - 121102 (2) Mr. Jagdish S/o Kishan Lal, R/o H. No. 105, Badoli, Palwal, Haryana - 121102.</b>	05.06.2024	14.11.2024	Rs. 32,51,409.66 & interest thereon	All that part and parcel of the property Khewat / Khatoni No. 300/344, Rect. No. 166, Killa No. 4/(7-10) total admeasuring 210 sq. yards situated at Mauza Palwal, Tehsil and Distt. Palwal. This property owned and possessed by Mr. Begraj S/o Kishan Lal. The same is bounded as under- On the North by: House of JP; On the East by: Rasta; On the West by: Property of Shahajram; On the South by: Rasta.
<b>Borrower(s) &amp; Mortgagor(s)- M/s Rohit Batteries and Inverter (Prop. Mool Chand S/o Sabsukh, Ward No. 7, Near Apollo School, Tehsil and Distt. Palwal - 121102. Guarantor(s)- (1) Mrs. Dhamrathi W/o Mr. Subukh, Ward No. 7, Near Apollo School, Tehsil and Distt. Palwal - 121102 (2) Mr. Ajit Kumar S/o Mr. Subukh, Ward No. 7, Near Apollo School, Tehsil and Distt. Palwal - 121102.</b>	30.04.2024	14.11.2024	Rs. 12,94,696.79 & interest thereon	All that part and parcel of the Land / Property No. 1056/21/ABC/16, 19352, C.N. 9.2355 which bear / falls in Rect. No. 204, Killa No. 11/(0-19), 2036/3(2-8), 15/(5-1), total measuring 8 Kanal 8 Marla to the extent of 5/168 share comes to 5 marlas, situated at Adarsh Colony, Palwal under Municipal Council Limits, Tehsil and Distt. Palwal as per Sale Deed Dt. 14.07.1994, Vasika No. 1792, Mutation No. 5921, 20146. This property jointly owned and possessed by Smt. Dhamrathi W/o Subukh, Mr. Ajit Kumar & Mr. Mool Chand S/o Subukh. The same is bounded as under- On the North by: House of Kesab; On the East by: Rasta; On the West by: Vacant Plot of Mortgagor(s)- (1) Mrs. Rati Ram; On the South by: House of Hira Lal.

Date: 18.11.2024 Place: Palwal AUTHORIZED OFFICER

**homefirst** We'll take you home  
CIN: L65990MH2010PLC240703, Website: [homefirstindia.com](http://homefirstindia.com) Phone No.: 180030008425 Email ID: [loanfirst@homefirstindia.com](mailto:loanfirst@homefirstindia.com)

**APPENDIX- IV-A (See proviso to rule 8 (6))**  
**SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES**

**E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002**

Notice is hereby given to the public in general and in particular to the Borrower (s) and Co-Borrower (s) as per column (ii) that the below described immovable properties as per column (iii) mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Home First Finance Company India Limited for realization of its dues plus interest as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(2) of the said Act proposes to realize dues by sale of the said properties and it will be sold on "As is where is", "As is what is", and "Whatever there is" as described hereunder. The auction will be conducted "On Line", for the recovery of amount due from Borrower (s) and Co-Borrower (s) as per column (i), due to Home First Finance Company India Limited.

Sr. No.	Name Borrower (s) and Co-Borrower (s)	PROPERTY ADDRESS	Date of Demand Notice	Demand Notice Amount	Date of Possession	Reserve Price	EMD Amount	Date and Time of Auction	Last Date & Time of Submission Of Emd & Documents	Number of Authorised officer
1.	Mukesh Kumar, Indu Devi	Row House Plot no. 124, in Scheme Shree Hanuman Nagar, At Village-Old Bagrana, Mali ki kothi, Agra Road, Jaipur Rajasthan 303012	03-Feb-24	577,133	11-Nov-24	1,414,000	141,400	20-12-2024 (11am-2pm)	18-12-2024 (upto 5pm)	9829096864

E-Auction Service Provider	E-Auction Website/For Details, Other terms & conditions	A/c No: for depositing EMD/other amount	Branch IFSC Code	Name of Beneficiary
Company Name : e-Procurement Technologies Ltd. (Auction Tiger). Help Line No.: 079-35022160 / 149 / 182 Contact Person : Ram Sharma -8000023297 e-Mail id : ramprasad@auctiontiger.net and support@auctiontiger.net.	<a href="http://www.homefirstindia.com">http://www.homefirstindia.com</a> <a href="https://homefirst.auctiontiger.net">https://homefirst.auctiontiger.net</a>	912020036268117- Home First Finance Company India Limited - Axis Bank Ltd., MIDC, Andheri East.	UTIB0000395	Authorized Officer, Home First Finance Company India Limited

**Bid Increment Amount - Rs. 10,000/-**. The sale will be done by the undersigned through e-auction platform provided at the Web Portal (<https://homefirst.auctiontiger.net>). E-Auction Tender Document containing online e-auction bid form, declaration, General Terms & Conditions of online auction sale are available at Portal Site. To the best of knowledge and information of the Authorized Officer, there is no encumbrance on the properties. However, the intending bidders should make their own independent inquiries regarding the encumbrances, title of properties/plot put on auction and claims/ rights/ dues/ affecting the property, prior to submitting their bid. The e-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of Home First. The property is being sold with all the existing and future encumbrances whether known or unknown to Home First. The Authorised Officer/ Secured Creditor shall not be responsible in any way for any third-party claims/ rights/ dues. The sale shall be subject to rules/conditions prescribed under the securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. In case of any discrepancy English Version of the Notice will be treated as authentic.

**STATUTORY 30 days SALE NOTICE UNDER THE SARFAESI ACT, 2002**

The borrower/ guarantors are hereby notified to pay the sum as mentioned in the demand notice along with upto date interest and ancillary expenses before the date of e-Auction, failing which the property will be auctioned/ sold and balance dues, if any, will be recovered with interest and cost.

Date: 19-11-2024 Place: Rajasthan Signed by Authorized Officer, Home First Finance Company India Limited

**MENTOR HOME LOANS** (Formerly known as Mentor India Limited)  
HEAD OFFICE- Mentor House, B-9, Govind Marg, Sethi colony, Jaipur-302004 Phone: +91 8946800800 E-Mail: [legal01@mentorloans.co.in](mailto:legal01@mentorloans.co.in)

**SALE OF IMMOVABLE ASSETS UNDER THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (HERE IN AFTER REFERRED TO AS THE ACT).**

Notice is hereby given to the public in general and to the Borrower/Co-Borrower/Guarantor in particular that the under mentioned property mortgaged to Mentor Home Loans India Limited (Formerly known as Mentor India Limited), the possession of which had been taken by the Authorised Officer under S. 13(4) of the Act, will be sold by Auction as mentioned below for recovery of under mentioned dues and applicable interest, charges and costs etc. as detailed below. The property described below will be sold if the Borrower/ Co-Borrower/Guarantor fails to pay the amount mentioned in this notice within 30 days from the date of this notice on "AS IS WHERE IS, WHATEVER THERE IS AND WITHOUT RECOURSE BASIS" under the rule no. 8 & 9 of the Security Interest (Enforcement) Rules (hereinafter referred to as the rules) for the recovery of the dues detailed as under:

S. No.	Name of Borrowers/ Guarantor & LAN No.	Description of Secured Assets	Amount Due as on	Date of Phys. Poss.	Reserve Price of Assets	EMD Amount	Date & Time of Auction	S. No.	Name of Borrowers/ Guarantor & LAN No.	Description of Secured Assets	Amount Due as on	Date of Phys. Poss.	Reserve Price of Assets	EMD Amount	Date & Time of Auction
1.	Mahendra Parashar, Radha Devi, Omdatt Sharma & Jitendra Parasar, Guarantor- Umrav Kumar, LAN No.- MHL05164	Patta No. 36, Gram & Gram Panchayat Arain, Panchayat Samiti Arain, Dist. Ajmer, Rajasthan, Total Admeasuring Area 1209.25 Sq. Ft.	Rs.1837425/- Dues as on 12-11-2024	01/Mar/24	Rs. 1000000/-	Rs. 100000/-	27-Dec-24	15.	Dinesh Jat, Shankar Lal Jat, Ratni Devi, Raju Lal Jat, Guarantor- Narayal Lal & Baluram Jat, LAN No.- MHL03518	Patta No. 33, Gram & Gram Panchayat Lasadiya Kalan, Panchayat Samiti Rashmi, Dist. Chittorgarh, Raj. Area 2537 Sq. Ft.	Rs.3499823/- Dues as on 13-11-2024	21/Sep/24	Rs. 1700000/-	Rs. 170000/-	27-Dec-24
2.	Dharam Singh, Vimla Devi, Guarantor- Viendra Singh LAN No.- 5010512	Patta No. 01, Gram & Gram Panchayat Beawar Khas, Panchayat Samiti Jawajia, Dist. Ajmer, Rajasthan, Total Admeasuring Area 256.88 Sq. Yds.	Rs.12685017/- Dues as on 12-11-2024	23/Sep/24	Rs. 5000000/-	Rs. 500000/-	27-Dec-24	16.	Prem Nath Patel, Sandeep Patel, Shakti Kapoor & Sadhna Devi, Guarantor- Ratan Lal Rawat, LAN No.- MHL10068R	Nagar Parishad Patta No. 2886/ 2013-14, Aral No. 376/218, Gram Chanderliya, Tehsil & Dist. Chittorgarh, Area 1297.75 Sq. Ft.	Rs.4918894/- Dues as on 13-11-2024	23/Dec/23	Rs. 1500000/-	Rs. 150000/-	27-Dec-24
3.	Ratan Lal, Rekha devi, Shiv Raj Gurjar, Guarantor- Sanwar Lal Gurjar, LAN No.- MHL03571	Patta No. 24, Gram Dev Magri, Gram Panchayat Mavl, Panchayat Samiti Masuda, Dist. Ajmer, Raj. Total Admeasuring Area 2500 Sq. Ft.	Rs.1824493/- Dues as on 12-11-2024	01/Feb/24	Rs. 1200000/-	Rs. 120000/-	27-Dec-24	17.	Kanhैया Lal Bairwa, Manju Devi, Rupia Devi, Bhagwan Sahay Bairwa, Guarantor- Manohar Bairwa, LAN No.- MHL06955	Plot No. 62, Arjun Nagar, on Malpura Road, Renwal Maji, Dist. Jaipur, Area 111.11 Sq. Yds.	Rs.2571937/- Dues as on 13-11-2024	09/Dec/23	Rs. 900000/-	Rs. 90000/-	27-Dec-24
4.	Prabhu Singh, Surma Devi, Guarantor- Kishan Singh, LAN No.- MHL06720	Patta No. 4, Gram & Gram Panchayat Jeewana, Panchayat Samiti Masuda, Dist. Ajmer, Rajasthan, Total Admeasuring Area 250.17 Sq. Yds.	Rs.2723699/- Dues as on 12-11-2024	26/Dec/23	Rs. 1600000/-	Rs. 160000/-	27-Dec-24	18.	Ram Dayal, Kavita Nehara, Guarantor- Mohan Singh Rathore, LAN No.- 5013109	Plot No. 43, Ratan Vihar, Hathoi, Kalwar Road, Dist. Jaipur, Rajasthan, Admeasuring Area 100 Sq. Yds.	Rs.2594107/- Dues as on 13-11-2024	14/June/24	Rs. 1600000/-	Rs. 160000/-	27-Dec-24
5.	Gopal Singh Mehral, Sushila, Abhishek Chouhan & Ashish, Guarantor- Anil Kumar, LAN No.- 5011650	Patta No. 5, Gram & Gram Panchayat Harrapga, Panchayat Samiti Masuda, Dist. Ajmer, Area 3312.40 Sq. Ft.	Rs.5460414/- Dues as on 12-11-2024	26/Dec/23	Rs. 1600000/-	Rs. 160000/-	27-Dec-24	19.	Ratan Bairwa, Manohari Devi, Sonu Bairwa, Guarantor- Puraan Mai Bairwa, LAN No.- MHL05126	Plot No. 21, Jagdish Vihar-A, Barkheda Road, Village of Shivdaspora, Tonk Road, Jaipur Area 100 Sq. Yds.	Rs.2864276/- Dues as on 13-11-2024	25/Oct/24	Rs. 800000/-	Rs. 80000/-	27-Dec-24
6.	Ratan Lal Sharma, Jashoda Devi, Guarantor- Shanti Lal Sen LAN No.- MHL05151	Patta No. 2, Village Girdiya, Gram Panchayat Salera, Panchayat Samiti Sahada, Dist. Bhiwara, Area 185.86 Sq. Yds.	Rs.1742263/- Dues as on 12-11-2024	19/July/24	Rs. 1000000/-	Rs. 100000/-	27-Dec-24	20.	Puran Mai Ajmera, Kamla, Guarantor- Mahesh Chand Vijayargyia, LAN No.- 5012487	Plot No. 42, Aditya Vatika-Village Vatika, Nimad Road, Vatika, Sanganer, Dist. Jaipur, Rajasthan Area 122.50 Sq. Yds.	Rs.562085/- Dues as on 13-11-2024	28/Oct/24	Rs. 900000/-	Rs. 90000/-	27-Dec-24
7.	Ram Lal Nagar, Nandu Bai Guarantor- Bevkalyan LAN No.- 5013941	Patta No. 43, Gram Karad Ka Baradha, Gram Panchayat Thikriya Charan, Panchayat Samiti Talera, Dist. Bundi, Rajasthan, Total Admeasuring Area 1600 Sq. Ft.	Rs.2279540/- Dues as on 12-11-2024	21/Sep/24	Rs. 500000/-	Rs. 50000/-	27-Dec-24	21.	Manoj Kumar Kumawat, Monika Singh, Guarantor- Jagdish, LAN No.- 5014384	Plot No. 209, Sukirti Vihar-1st, Daultpura, Delhi Ajmer Bypass, Jaipur, Area 133.33 Sq. Yds.	Rs.420542/- Dues as on 15-11-2024	28/Oct/24	Rs. 700000/-	Rs. 70000/-	27-Dec-24
8.	Ladu Lal Mali, Santosh Mali Guarantor- Rajendra Kumar Saini LAN No.- 5011184	(1) Patta No. 435 (Area 1740 Sq. Ft.) & Patta No. 434 (Area 1740 Sq. Ft.) Gram & Gram Panchayat Hindoli, Panchayat Samiti Hindoli, Dist. Bundi.	Rs.6194804/- Dues as on 12-11-2024	23/Aug/24	Rs. 2300000/-	Rs. 230000/-	27-Dec-24	22.	Ramavtar Singh, Vimla, Suresh Kumar & Shyam Sundar, Guarantor- Salven Singh, LAN No.- MHL04946	Plot No. 15, Shyam Sarover, Agra Road Kanota, District- Jaipur, Rajasthan, Area 76 Sq. Yds.	Rs.1860957/- Dues as on 15-11-2024	28/Oct/24	Rs. 700000/-	Rs. 70000/-	27-Dec-24
9.	Kripa Shankar Meena, Antima Guarantor- Jawahar Lal Meena LAN No.- 5015739	Patta No. 2374, Gram Sedari, Gram Panchayat Dehit, Panchayat Samiti Talera, Dist. Bundi, Area 2465 Sq. Ft.	Rs.4690173/- Dues as on 12-11-2024	23/Sep/24	Rs. 2000000/-	Rs. 200000/-	27-Dec-24	23.	Khem Chand, Durga Prasad, Prem Devi & Mahendra Yadav, Guarantor- Mukesh Kumar Yadav, LAN No.- 5012320	Plot No. 66, J.P.B. Nagar- II, Khumariyabass Road, Village Vatika, Tehsil Sanganer, District- Jaipur, Rajasthan, Area 70 Sq. Yds.	Rs.1527987/- Dues as on 15-11-2024	25/Oct/24	Rs. 500000/-	Rs. 50000/-	27-Dec-24
10.	Prem Shankar Saini, Gyarsi Bai Saini, Guarantor- Ramraj Meena LAN No.- 5014331	Patta No. 3693, Gram Naya Barda, Gram Panchayat Kethuda, Panchayat Samiti Talera, Dist. Bundi, Area 1482 Sq. Ft.	Rs.3752107/- Dues as on 12-11-2024	22/Aug/24	Rs. 1400000/-	Rs. 140000/-	27-Dec-24	24.	Nemichand, Vimla Devi, Guarantor- Om Prakash LAN No.- MHL06341	Aavasiya Property Situated at Gram Barwala, Khasra No. 298/152, Tehsil Makrana, Dist. Nagaur, Rajasthan. Total Admeasuring Area 1618.49 Sq. Mtr.	Rs.3339403/- Dues as on 15-11-2024	09/Oct/23	Rs. 3500000/-	Rs. 350000/-	27-Dec-24
11.	Madhav Lal Dhakad, Sohani devi, Ratin Lal Dhakad, Guarantor- Sattyanarayan singh LAN No.- MHL09140	Patta No. 29, Gram & Gram Panchayat Tumdiya, Panchayat Samiti Gangrar, Dist. Chittorgarh, Raj. Total Admeasuring Area 1302 Sq. Ft.	Rs.8302947/- Dues as on 13-11-2024	20/Sep/24	Rs. 1400000/-	Rs. 140000/-	27-Dec-24	25.	Dhana Ram, Nandu Devi, Manoj Guarantor- Nemi Chand LAN No.- 5012440	Patta No. 06, Gram Pavata, Gram Panchayat Chhapari Kala, Panchayat Samiti Deodwana, Dist. Nagaur, Total Admeasuring Area 136.11 Sq. Yds.	Rs.1891724/- Dues as on 15-11-2024	04/Aug/23	Rs. 1100000/-	Rs. 110000/-	27-Dec-24
12.	Govardhan Lal Gadri, Ratani Bai, Kailash Chandra Gadri, Guarantor- Govind Dhakad LAN No.- MHL09096	Patta No. 40, Gram & gram Panchayat Tumdiya, Panchayat Samiti Gangrar, Dist. Chittorgarh, Rajasthan, Total Admeasuring Area 1953 Sq. Ft.	Rs.8605554/- Dues as on 13-11-2024	20/Sep/24	Rs. 1500000/-	Rs. 150000/-	27-Dec-24	26.	Sukh Lal, Chandni Devi, Bhaira & Suresh Chandra, Guarantor- Babu Lal LAN No.- MHL09633	Patta No. 83 (Area 1950 Sq. Ft.) & Patta No. 84 (Area 1920 Sq. Ft.), Gram Kharviya, Gram Panchayat Kak					

